

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
01-04-2024 AT 10:30 AM**

CP (IB) No. 231/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:
BEML Midwest Limited

...Operational Creditor

AND

Midwest Granite Private Limited others

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr G Bhupesh, for Operational Creditor present physically
Learned Counsel Mr Rohan, for Corporate Debtor present physically.
There is no record to show that the direction as regards to filing of counter dated
18.03.2024 is complied with. If that be so, the next step to follow for hearing as
a last chance, matter adjourned to 26.04.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)